

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.4

New IA/256/ND/2023 in IB/114/ND/2018

IN THE MATTER OF:

M/s. SRS Ltd.	...	Applicant
Versus		
M/s. Saubhagya Ornaments Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Varun Sharma, Ms. Vanshika Gupta,
Mr. Shivam Goyal, Advs.
For the Respondent :

ORDER

New IA/256/ND/2023

This Progress Report has been filed by the Liquidator. The same is taken on record with just exceptions. Liquidator is directed to expedite the liquidation process and complete the same within the time prescribed under law. IA stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)